



Central Administrative Tribunal

Jammu Bench, Jammu

Hearing through video conferencing

TA No. 62/04189/2020

This the 11th day of November, 2020

Hon'ble Mr. Rakesh Sagar Jain, Member (J)

Mushtaq Ahmad Yazdani age 54 S/o Ghulam Rasool Yazdani R/o Nagam Kokernag, Anantnag

.....Applicant

(Advocate: Mr. Peer Shafiq Ahmed)

Versus

1. State of Jammu & Kashmir through Commissioner/Secretary P.W. Department Civil Secretariat Srinagar/Jammu.
2. Chief Engineer, PWD (R&B), Kashmir, Srinagar.
3. Superintending Engineer R&B Circle Anantnag, Kulgam.
4. Executive Engineer R&B Division, Qazigund.

.....Respondents

(Advocate: Mr. Sudesh Magotra, DAG

ORDER

1. Learned counsel for the applicant submits that applicant does not want to press this T.A.
3. Accordingly, T.A. is dismissed as not pressed. No costs.

**(Rakesh Sagar Jain)
Member (J)**

Manish/-